GOVERNMENT OF INDIA SHIPPING LOK SABHA

STARRED QUESTION NO:34 ANSWERED ON:22.02.2001 INFRASTRUCTURE FOR SHIPPING INDUSTRY SUBODH MOHITE

Will the Minister of SHIPPING be pleased to state:

(a) whether the Government propose to accord infrastructure status to the ship building and ship repair industry for attracting investment for modernisation and capacity augmentation;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether the Government have reviewed the functioning of the subsidy scheme for the ship building industry; and

(e) if so, the progress made by the ship building industry since the inception of this scheme?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS AND SHIPPING (SHRI ARUN JAITLEY)

(a) & (b): The Apex Committee on Shipbuilding constituted by this Ministry, had recommended grant of Infrastructure status to the Shipbuilding and Ship repair industry. Action to consider the recommendation of the Committee has already been initiated.

(c) Does not arise.

(d) Yes, Sir.

(e) Hindustan Shipyard Limited obtained two orders for the construction of (I) one Bulk Carrier and

(ii) one Passenger-cum-Cargo vessel and Cochin Shipyard Limited also obtained order for the construction of one crude Oil Tanker since the inception of the scheme.